

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 25

C.P.(IB)181/MB/2020

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES: **KLJ Plasticizer Ltd**
 V/s
 Omkar Realtors & Developers Pvt. Ltd.

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : Counsel Shakeeb Shaikh a/w Adv.

Huda Diamondwala i/b Diamondwala & Co

Section 7 of the IBC, 2016

ORDER

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 17.10.2022.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)